

of the House which will really present itself to the country and the entire World outside.

SHRI SAMAR GUHA : We wholly agree. Your honour is our honour. It is our duty to maintain your honour so that we maintain our honour.

श्री बाबुबंत बोते : अध्यक्ष महोदय, मेरा पीईट आफ आर्डर है। हमको कुछ कहने का या समझाने का अधिकार आपको है। माननीय राजबहादुर जी हमको क्या उपदेश करते हैं यह उनका अधिकार नहीं है।

अध्यक्ष महोदय : आप मेहरबानी करके बैठिए।

SHRI S. M. BANERJEE : May I say that we have all respect for the Chair? We do not expect any latitude because we are in a minority. We may be in a minority, but we are not refugees. I can assure you about that. We have been duly elected to this House. We always believe in your impartiality and we will uphold your dignity. Whether there is a majority or minority is not the question. But I must say that truth must prevail in the House.

श्री बाबुबंत बोते : मिनिस्टर फोर पार्लिया-मेंटरी अफयर्स को हमको सिखाने का क्या अधिकार है?

श्री राज बहादुर : मैंने तो सीखने की बात कही है, सिखाने की नहीं। मैं खुद सीखता हूँ।

MR. SPEAKER : I am sure about thing. Had Shri Vajpayee, he leader of the party, been here, this would not have been prolonged so much. I know what type of gentleman he is.

As for protection or anything of that kind, it is my duty to conduct the proceedings of the House in a fair and impartial manner. The day you think I am not maintaining it, there is no use my continuing to sit here. But after all, the rules of procedure and conduct of business, privileges, etc. were framed by this House and they must stick to them. I do not think any member can get up and go on arguing with the Chair and being rude to the Chair. This cannot be tolerated; whether there is a majority or minority this side or

that side, does not matter. Of course, I am not guided either by majority or minority. All of you are the same, equal to me. In that way, everybody is in a majority. But I will never tolerate such conduct in future. I have been very lenient today. I have to keep the decorum and dignity of the House.

SHRI SHYAMNANDAN MISHRA : Just as the Chair is entitled to respect, every member is also entitled to respect...

MR. SPEAKER : You are a new member.

SHRI SHYAMNANDAN MISHRA : If that does not happen, then there is bound to be trouble.

MR. SPEAKER : The question hour is already over.

WRITTEN ANSWERS TO QUESTIONS

Pending Applications from Rajasthan for Licences

*782. **SHRI N. K. SHARMA :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a large number of applications for licences to establish industries in Rajasthan have been pending with the Government for a long time ;

(b) the number of pending applications at present and since when these are pending ; and

(c) the reasons for the delay in issuing licences ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Out of the applications for grant of industrial licences for the setting up of new undertakings in Rajasthan received up to the 31st May, 1971, 53 are pending. Of these, 3 relate to 1968, 4 to 1969, 21 to 1970 and 25 to 1971.

(c) Consideration of industrial licence applications necessitates fairly detailed examination of various aspects of the proposals and the disposal of particular applications is often

delayed due to various factors. In some of these cases, the applications did not provide all the particulars and additional information had to be obtained. In certain other cases, policy decisions on the industry as a whole had to be arrived at. The Government are, however, taking all possible steps to expedite disposal of pending applications.

Accumulation of Silt at Bhakra dam

*784. SHRI PRABODH CHANDRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether silt at the Bhakra Dam is accumulating at the bottom of the Dam in unexpected proportions ;

(b) if so, the steps the Dam authorities have taken or propose to take to de-silt the Dam to avoid immense loss ;

(c) whether some efforts to de-silt the Dam had been made with the help of Navy some years ago , and

(b) if so, the results of the efforts ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). The rate of silting is higher than that assumed at the time of preparation of the Project and at the present rate of siltations, it is calculated that it will take 350 to 400 years to lose total capacity of the reservoir. Nevertheless, soil conservation measure to reduce the silt are undertaken. Another Dam upstream of Bhakra is also under investigation.

(c) Desilting of big reservoirs is neither possible nor economical.

(d) Does not arise.

Double Railway Line between Delhi and Bombay

*786. SHRI BILWAJ SINGH-KOTAH : Will the Minister of RAILWAY be pleased to state :

(a) the progress made on doubling of the main line between Delhi and Bombay on the Western Railway ; and

(b) by what time will this work be completed ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Double line to the extent of 985 km. is available, out of a total length of 1384 km. The work on doubling of 58 km. is in progress and is expected to be completed in stages by December 1972. Further doubling of 84 km. is programmed during 1971-72. Doubling of the remaining single line portions, approximately 257 km., will be considered as and when justified by traffic and financial considerations.

गण्डक परियोजना पर व्यय

*787. श्री विभूति मिश्र : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) गण्डक परियोजना पर अब तक कुल कितना व्यय किया जा चुका है ;

(ख) परियोजना का कार्य कब प्रारम्भ किया गया था ;

(ग) क्या कृषकों को सिंचाई के लिए पर्याप्त जल नहीं मिल रहा है ; और

(घ) क्या बिहार सरकार अथवा केन्द्रीय सरकार को राजस्व के रूप में कुछ भी उपलब्धि नहीं हो रही है, और यदि हां, तो उसके क्या कारण है ?

सिंचाई और विद्युत मंत्री (डा० के० एल० राय) : (क) और (ख). बिहार और उत्तर प्रदेश की गण्डक परियोजना पर निर्माण कार्य 1960-61 में शुरू किया गया था। दोनों राज्यों ने इस पर अब तक जो परिव्यय किया है वह इस प्रकार है :—

बिहार—र० 80.6 करोड़ (जिसमें नेपाल साझा कार्यो पर र० 12.2 करोड़ शामिल हैं)

उत्तर प्रदेश—र० 33.59 (जिसमें नेपाल साझा कार्यो पर र० 0.80 करोड़ शामिल हैं)